

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.   | T.P. No. | Purpose           | Section  | Name of the Parties M/s. / Mr. |
|------------------------|----------|-------------------|----------|--------------------------------|
| CA(CAA) No.22/BB/ 2017 | -        | For Consideration | 230/ 232 | Aadhar Housing (P) Ltd.        |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SAT. P. TOHN  
SPT Legal Admink for Aadhar Housing

ORDER

Orders pronounced vide separate order.

Member(J)

Member(T)